

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 17
(IB)-297(PB)/2018

IN THE MATTER OF:

Col. Sanjeev Dalal (Retd.)

.... Petitioner

v.

M/s. International Recreation and
Amusement Ltd.

.... Respondent

Order U/s. 7 of IBC, 2016 (CIRP)

Order delivered on 17.01.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL MODE & VC)

PRESENT:

For the Applicant : Adv. Harshit Agarwal in IA-1726/2023

For the Respondent :

For the SRA : Adv. Nilotpal Shyam, Adv. Aman Pratap, Adv.
Shivendra Vikram Singh, Adv. Rakesh Sahu

For home buyers : Mr. Siddharth Banthia, Adv

For the RP : Mr. P. Nagesh Sr. Adv., Mr. Manish Jha, Mr.
Kumar Kislay, Mr. Akshay, Ms. Vedika
Gandhi, Advs. for RP for Smaash.

ORDER

IA-4474/2022

Heard the Ld. Counsels for the parties. List the matter tomorrow i.e.

22.01.2024 for continuation of arguments.

IA-125/2024

The prayer made in this IA reads as under:-

(a) Pass an order allowing replacement of existing Authorised Representative of class of creditor of the Corporate Debtor i.e. Mr. Vivek Raheja with Mr. Keshri Kumar Registration No. IBBI/IPA-001/IP-P-02459/2021-2022/13769 in terms of majority decision

taken by the class of creditors vide e-voting held between 29.12.2023 and 31.12.2023.

(b) Pass such other further order/order(s) as may be deemed fit and proper in the facts and circumstances of the case.

In addition to above, Ld. Sr. Counsel Mr. Venugopal submits that the registration of present AR Mr. Vivek Raheja has been suspended by the IBBI for two years.

He has also submitted an affidavit as a proof of CDSL having issued emails to the real estate allottees to prove transparency. In view of the above, we are inclined to allow the prayer made in the application.

Accordingly, Mr. Keshri Kumar *IBBI/IPA-001/IP-P-02459/2021-2022/13769* is appointed as Authorized Representative.

CA-1225/2019, CA-1051/2019, CA-1937/2019, IA-306/2021, CA-1363/2019, CA-1364/2019, CA-1377/2019, CA-2200/2019, CA-1826/2019, CA-2764/2019, CA-2844/2019, CA-1828/2019, CA-1830/2019, CA-1829/2019, CA-1379/2019, CA-2087/2019, Ivn.P-24/2021, IA-316/2021, Ivn.P-28/2021, CA-1313/2018, CA-484/2019, CA-2386/2019, IA-2837/2020, IA-291/2021, CA-971/2020, CA-979/2018, CA-1753/2019, IA-4662/2021, CA-632/2019, IA-4966/2020, IA-5095/2020, IA-4468/2022, IA-4804/2022, IA-98/2023, IA-1726/2023,

List these IAs on **22.01.2024**.

**-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT**

**-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)**

17.01.2024
Lalit